(b) if not, what are the reasons therefor ; and

(c) how long it would take to finish the construction of the bridge ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) Yes, Sir.

(b) Detailed investigations had to be made for determining the safe bearing capacity of the subsoil and these took quite a long time. It is a fact that the completion of the bridge has been correspondingly delayed, but the difficulties in this respect have now been overcome.

(c) It is expected that the works will be completed during the next working season *i.e.* during 1968-69.

374. [Transferred to the 29th November, 1967.]

Relief and Resettlement of Ranchi riot victims

375. SHRI CHITTA BASU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what is the amount so far sanctioned by the Government of India for the relief and resettlement of the riot victims at Ranchi; and

(b) whether Government propose to increase the same?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) A sum of Rs. 1,10,000.00 was given from the Prime Minister's Relief Fund to the State Government. Information is being collected from the State Government.

376. [Transferred to the 6th December, 1967.]

FINANCIAL AID TO HOTELS

377. SHRI SURJIT SINGH ATWAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the outlines of the scheme to give financial aid to hotels during the current tourist year?

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THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): A Hotel Development Loan Fund is being set up to give financial aid to hotels. The object is to make loans available to public and private limited companies on comparatively easy terms with regard to the rate of interest and the period of repayment for approved Hotel Projects.

KANPUR UNIVERSITY

378. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:

(a) whether any recurring or nonrecurring grant has been made by Government or the University Grants Commission for the development of Kanpur University since its inception; if so, the details thereof;

(b) whether it is a fact that Government are considering a proposal to establish a Central University in U.P.: and whether the Government have considered the conversion of the Kanpur University into a Central University; and

(c) whether the University Grants Commission wants to convert Kanpur University into teaching university?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) The University Grants Commission has paid the following grants to Kanpur University since its inception in 1966 :--

- (i) 1966-67—Rs. 3,500 for holding a Seminar on Biochemical Engineering Training and Research.
- (ii) 1967-68 (up to 18-1-67)—
 Rs. 27,822.73 for organising a Summer Institute in Mathematics for School Teachers.

(b) and (c) No, Sir.

शिक्षकों की मांगें

379. श्री रेवती कान्त सिंह : क्या जिक्सा मंत्री 18 अगस्त, 1967 को राज्य सभा में अतारांकित प्रश्न संख्या 1114 के दिये गये उत्तर को देखेंगे और यह बताने

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की कृपा करेंगे कि सरकार ने शिक्षकों को मंगों के संबंध में क्या निर्णय किया और शिक्षकों के प्रस्तावित प्रदर्शन के बारेंम क्या हुआ ?

†[TEACHERS' DEMANDS

379. SHRI REWATI KANT SINHA: Will the Minister of EDUCATION be pleased to refer to the answer to Unstarred Question No. 1114 given in the Rajya Sabha on the 18th August, 1967 and state the decisions taken by Government with regard to the teachers' demands and the outcome of the proposed demonstration of teachers?]

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद): शिक्षा आयोग ने अध्यापकों की सामान्य परिस्थि-तियों में सुधार करने के लिए, बहुत सी सिफारश की है। जिनम उनके वतनमानों में बढ़ोतरी भी शामिल है। इनपर सरकार द्वारा विचार किया जा रहा है। इन सिफा-रिशों पर अमल किये जाने से अखिल भारतोय माध्यमिक शिक्षक संघ परिषद की मांगे आमतौर पर पूरी हो जाएंगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): The Education Commission have made a number of recommendations to improve the general conditions of teachers, including the increase in their emoluments. These are under consideration of the Government. These recommendations, when implemented, will generally meet the demands of the Council of All India Secondary Teachers' Federation.]

AMOUNT SANCTIONED TO KERALA UNDER CENTRAL ROAD FUND

380. SHRI KESAVAN (THAZHA-VA): Will the Minister of TRANS-PORT AND SHIPPING be pleased to state:

(a) the amount sanctioned for the works in Kerala under the Central Road

†[] English translation.

Fund during the Third Five Year Plan period;

(b) whether the amount sanctioned was paid in full;

(c) if not, what are the reasons therefor; and

(d) what is the amount actually paid?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN); (a) to (d) Works of the total value of Rs. 62.79 lakhs were approved during the Third Plan period in Kerala State. Payments aggregating Rs. 92.22 lakhs were made to the State Government during the Third Plan period for expenditure on works sanctioned during that period and on carry-over works from the Second Plan period also.

STRIKES IN I.A.C. AND AIR-INDIA

381. SHRI M. D. NARAYAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the technicians of Indian Airlines Corporation and Air-India went on a strike a few months back;

(b) if so, whether assistance of the technicians of the Indian Air Force was sought to keep the civilian flights running;

(c) if not, the reasons for the same; and

(d) the approximate loss of revenue to the two undertakings due to the strike?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir.

(b) and (c) No, Sir. It was not considered necessary to get the assistance of the Indian Air Force Technicians.

(d) No loss was suffered by Air-India. The Indian Airlines suffered a loss of Rs. 20 lakhs approximately.